

**COURT NO. 30**  
**THE HONOURABLE SRI JUSTICE K. SARATH**

**To be heard on Monday the 29th day of April 2024(AT 10:30 AM - HYBRID MODE) NOTE - For Registration -  
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (CIVIL SUPPLIES)</u></b>				
1	WP/11450/2024 IA 1/2024(Direction Petition)	LAXMAIAH KANCHANI	GP FOR CIVIL SUPPLIES GP FOR HOME (R3)	MAHABUBABAD
<b><u>ADMISSION (PANCHAYAT RAJ)</u></b>				
2	WP/11216/2024 IA 1/2024(Direction Petition)	N INDRASENA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2)	ADILABAD
<b><u>ADMISSION (REVENUE-LA)</u></b>				
3	WP/11372/2024 IA 1/2024(Direction Petition)	A PRABHAKAR RAO	GP FOR REVENUE GP FOR ROADS BUILDINGS (R5)	MAHABUBABAD
4	WP/11486/2024 IA 1/2024(Direction Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7)	RANGA REDDY
5	WP/11503/2024 IA 1/2024(Direction Petition)	CH RAVI KUMAR	GP FOR LAND ACQUISITION GP FOR REVENUE (R5)	SANGAREDDY

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**To be heard on Monday the 29th day of April 2024(AFTER MOTION LIST)**

**(ADJOURNED MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (PANCHAYAT RAJ)</u></b>				
6	WP/9487/2024 IA 1/2024(Direction Petition) IA 2/2024(Stay Petition)	MOHD BASEER RIYAZ	GP FOR PANCHAYAT RAJ RURAL DEV	KAMAREDDY

**COURT NO. 30**  
**THE HONOURABLE SRI JUSTICE K. SARATH**

**To be heard on Monday the 29th day of April 2024(AFTER ADJOURNED MOTION LIST)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR APPEARANCE</b>				
7	WP/18841/2010 IA 1/2010(WPMP 23841/2010)(Stay Petition)	V SREE RANGA RAO	GP FOR LAND ACQUISITION D MADHAVI (SC FOR HMDA) (R1)	RANGA REDDY
8	WP/36020/2012 IA 1/2012(WPMP 45790/2012)(Direction Petition)	K VENUMADHAV	GP FOR LAND ACQUISITION GP FOR IRRIGATION COMM AREA DEV (R27)	KARIMNAGAR
9	WP/5561/2013 IA 1/2013(WPMP 6937/2013)(Direction Petition)	G RAVI MOHAN	GP FOR REVENUE R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R6)	MEDAK
10	WP/21786/2021 IA 1/2021(Direction Petition)	ALLIKA SURESH	GP FOR LAND ACQUISITION G NARENDER REDDY (SC FOR HMWS AND SB) (R2) GP FOR HOME (R6)	NALGONDA
<b>FOR ORDERS</b>				
11	WP/25832/2018 IA 1/2018(Direction Petition) IA 1/2022(Vacate Stay Petition)	CH RAVI KUMAR	GP FOR REVENUE ADDL ADVOCATE GENERAL L PRABHAKAR REDDY SC FOR TSIIC (R9) ADDL ADVOCATE GENERAL (R2)	MEDAK
12	WP/31482/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition)	CH RAVI KUMAR	ADDL ADVOCATE GENERAL L PRABHAKAR REDDY SC FOR TSIIC (R8) GP FOR LAND ACQUISITION (R2) LETTERS	SANGAREDDY
13	WP/1960/2024 IA 1/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR PANCHAYAT RAJ RURAL DEV DHARMA RAJU V (R30) DHARMA RAJU V (R6) DHARMA RAJU V (R14) DHARMA RAJU V (R12) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) DHARMA RAJU V (R15) DHARMA RAJU V (R29)	RANGA REDDY
14	WP/2032/2024 IA 1/2024(Suspension Petition)	K VENUMADHAV	GP FOR CIVIL SUPPLIES	NIZAMABAD
15	WP/5547/2024 IA 1/2024(Direction Petition) IA 3/2024(Vacate Stay Petition)	N RAMAPPA	GP FOR PANCHAYAT RAJ RURAL DEV NARENDAR JALLI NARENDAR JALLI (R5) NARENDAR JALLI (R6) NARENDAR JALLI (R7) NARENDAR JALLI (R8)	HYDERABAD
<b>ADMISSION (CIVIL SUPPLIES)</b>				
16	WP/2001/2024 IA 1/2024(Stay Petition) IA 2/2024(Direction Petition)	RAPOLU BHASKAR	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R3)	NALGONDA
17	WP/8258/2024 IA 1/2024(Stay Petition)	SANDEEP KUMAR BODLA	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) T SHARATH (R7)	KHAMMAM
18	WP/8581/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	K DURGA PRASAD	GP FOR CIVIL SUPPLIES PRADEEP T (R5)	NIZAMABAD
19	WP/10220/2024 IA 1/2024(Direction Petition)	DASI RAMESH	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	SANGAREDDY

**ADMISSION (PANCHAYAT RAJ)**

20	WP/8290/2022 IA 1/2022(Direction Petition)	BETHI VENKATESWARLU	GP FOR PANCHAYAT RAJ RURAL DEV K SAI BABU (R7) GP FOR REVENUE (R2) M RAM GOPAL RAO(STANDING COUNSEL FOR ZPPS AND MPPS AND GPSS) (R4) K SAI BABU (R6) M RAM GOPAL RAO(STANDING COUNSEL FOR ZPPS AND MPPS AND GPSS) (R5) K SAI BABU (R8)	MEDAK
21	WP/13530/2022 IA 1/2022(Direction Petition)	NIMMA NARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) M RAM GOPAL RAO (R3) M RAMGOPAL RAO (R4)	NIZAMABAD
22	WP/30042/2023 IA 1/2023(Direction Petition)	V ROOPESH KUMAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3)	RANGA REDDY
23	WP/34067/2023 IA 1/2023(Direction Petition)	VADLAKONDA RAVI KUMAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	SIDDIPET
24	WP/1090/2024 IA 1/2024(Direction Petition) CC/264/2017 WP/1981/2017	M V RAJA RAAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R7) GP FOR HOME (R5)	KARIMNAGAR
25	CC/264/2017	M V RAJA RAAM	GP FOR PANCHAYAT RAJ RURAL DEV	KARIMNAGAR
26	WP/1981/2017 IA 1/2017(WVMP 869/2017)(Vacate Stay Petition) IA 2/2017(WVMP 1149/2017)(Vacate Stay Petition) IA 3/2017(WPMP 2279/2017)(Suspension Petition) IA 7/2017(WPMP 49060/2017)(Direction Petition)	M V RAJA RAAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ASSIGNMENT (R22) GP FOR ASSIGNMENT GP FOR REVENUE (R21) G NARENDER REDDY(SC FORTG ZPP MPP GPSS) (R19) G NARENDER REDDY(SC FORTG ZPP MPP GPSS) GP FOR HOME (R20)	KARIMNAGAR
27	WP/3014/2024 IA 1/2024(Direction Petition)	G NARENDER REDDY	R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS)	SANGAREDDY
28	WP/3020/2024 IA 1/2024(Direction Petition)	P LAKSHMA REDDY	KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) GP FOR IRRRI AND COMM AREA DEV (R4)	NIRMAL
29	WP/3028/2024 IA 1/2024(Direction Petition)	G NARENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R4)	SANGAREDDY
30	WP/7787/2024 IA 1/2024(Direction Petition) IA 2/2024(Additional Material Petition)	CH SHIVA KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R5)	SIDDIPET
31	WP/10840/2024 IA 1/2024(Direction Petition)	DAMERA SRILATHA	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R2)	RANGA REDDY

**ADMISSION (REVENUE-LA)**

32	WP/21612/2021 IA 1/2021(Direction Petition) IA 1/2022(Vacate Stay Petition)	GUMMALLA BHASKER REDDY	GP FOR ENERGY GP FOR REVENUE (R2) ADDL ADVOCATE GENERAL (R4) ADDL ADVOCATE GENERAL P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R8)	KARIMNAGAR
33	WP/7150/2023 IA 1/2023(Direction Petition)	PODILA HARI PRASAD	GP FOR LAND ACQUISITION M ARAVIND (R10)	HANUMAKONDA

	IA 2/2023(Vacate Stay Petition)		S SURENDER REDDY (R3) S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R4) M ARAVIND M ARAVIND (R8) M ARAVIND (R9) M ARAVIND (R7) M ARAVIND (R6) M ARAVIND (R5)	
34	WP/17243/2023 IA 1/2023(Suspension Petition) IA 2/2023(Vacate Stay Petition)	BAVANDLAPELLI NARESH	GP FOR LAND ACQUISITION	SURYAPET
35	WP/10244/2024 IA 1/2024(Direction Petition)	CHANDRASEN LAW OFFICES	GP FOR REVENUE KATIKA RAVINDER REDDY (R4) GP FOR FORESTS (R5)	SANGAREDDY
<b><u>INTERLOCUTORY(PANCHAYAT RAJ)</u></b>				
36	WP/3604/2024 IA 1/2024(Direction Petition)	M V B S NARASIMHA ANUDEEP	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R3)	SIDDIPET
<b><u>SPECIALLY MENTIONED CASES</u></b>				
37	WP/31659/2022 IA 1/2022(Direction Petition)	M RAM MOHAN REDDY	GP FOR LAND ACQUISITION LETTERS	RAJANNA SIRCILLA
38	WP/2920/2023 IA 1/2023(Direction Petition)	NARESH KUMAR NEEMKAR	GP FOR LAND ACQUISITION D MADHAVI (SC FOR HMDA) (R4) V NARASIMHA GOUD(SC FOR HMDA) (R6) GP FOR FORESTS (R5) LETTERS	RANGA REDDY
39	WP/5330/2023 IA 1/2023(Direction Petition)	B SATHISH	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) LETTERS	PEDDAPALLI
40	WP/5342/2023 IA 1/2023(Direction Petition)	B SATHISH	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) LETTERS	PEDDAPALLI
41	WP/5343/2023 IA 1/2023(Direction Petition)	B SATHISH	GP FOR LAND ACQUISITION P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R6) LETTERS	PEDDAPALLI
42	WP/10641/2023 IA 1/2023(Stay Petition) IA 2/2023(Implead Petition) IA 1/2024(Fix an Early Date) IA 2/2024(Direction Petition)	CH SRINIVASA RAJU	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) R SUSHANTH REDDY R VINOD REDDY(SC FOR TSTRANSCO) (R3) LETTERS	RANGA REDDY

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**To be heard on Monday the 29th day of April 2024(AFTER DAILY LIST)**

**(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR DISMISSAL</b>				
43	WP/3800/2010	L HARISH	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV (R15)	RANGA REDDY
44	WP/1784/2014 IA 1/2014(WPMP 2139/2014)(Suspension Petition)	Y KOTESWAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FOR TG ZPPS) (R14) S ASHOK ANAND KUMAR (R5)	MAHABUBNAGAR
45	WP/5324/2014 IA 1/2014(WPMP 6612/2014)(Direction Petition) IA 1/2017(WVMP 3175/2017)(Vacate Stay Petition)	A JAGAN	GP FOR LAND ACQUISITION Y ASHOK RAJ	KARIMNAGAR
46	WP/5993/2014 IA 1/2014(WPMP 7455/2014)(Direction Petition)	C M R VELU	GP FOR LAND ACQUISITION	HYDERABAD
47	WP/37620/2014 IA 1/2014(WPMP 47074/2014)(Direction Petition)	B SUDHAKAR REDDY AND NEERAJA REDDY	R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) SC FOR TG MPPS GPPS (R21) GP FOR REVENUE (R20)	WARANGAL
48	WP/16270/2015 IA 1/2015(WPMP 21152/2015)(Direction Petition)	P NAGENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R72)	ADILABAD
49	WP/27183/2015 IA 1/2015(WPMP 35262/2015)(Direction Petition)	J KANAKAIAH	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	KARIMNAGAR
50	WP/32761/2015 IA 1/2016(WPMP 24075/2016)(Implead Petition)	SREENIVASA RAO RAVULAPATI	GP FOR PANCHAYAT RAJ RURAL DEV NAGA RAJU GAVUJI (R10) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R9) T SHARATH T SHARATH (R11)	KHAMMAM
51	WP/33107/2015 IA 1/2015(WPMP 42723/2015)(Suspension Petition) IA 1/2017(WVMP 2647/2017)(Vacate Stay Petition)	E VENKATA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R96) GP FOR REVENUE GP FOR REVENUE (R97)	WARANGAL
52	WP/38484/2015 IA 1/2015(WPMP 49546/2015)(Suspension Petition) IA 1/2016(WVMP 1375/2016)(Vacate Stay Petition) IA 2/2016(WPMP 3968/2016)(Implead Petition)	V HANUMANTH RAO	GP FOR PANCHAYAT RAJ RURAL DEV G KALYAN CHAKRAVARTHY (R31) S R DESHMUKH	MAHABUBNAGAR
53	WP/1658/2016 IA 1/2016(WPMP 2087/2016)(Direction Petition)	C RAMACHANDRA RAJU	G NARENDER REDDY(SC FORTG ZPP MPP GPPS)	RANGA REDDY
54	WP/4347/2016 IA 1/2016(WPMP 5570/2016)(Direction Petition)	RAMAKRISHNA K	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5)	RANGA REDDY

55	WP/6808/2016 IA 1/2016(WPMP 8669/2016)(Direction Petition)	K SARVA BHOUMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R28)	RANGA REDDY
56	WP/8431/2016	VIVEK JAIN	GP FOR PANCHAYAT RAJ RURAL DEV MOHAMMED ABDUL RASHEED (R38) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R37)	NIZAMABAD
57	WP/10598/2016 IA 1/2016(WPMP 13354/2016)(Direction Petition)	J C FRANCIS	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5)	HYDERABAD
58	WP/13009/2016 IA 1/2016(WPMP 16290/2016)(Direction Petition)	SRINIVASA RAO BODDULURI	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R38)	KARIMNAGAR
59	WP/14496/2016 IA 1/2016(WPMP 18054/2016)(Direction Petition)	SRINIVAS BASAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R16) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R15)	MAHABUBNAGAR
60	WP/16974/2016 IA 1/2016(WPMP 20901/2016)(Direction Petition) IA 2/2016(WPMP 20902/2016)(Direction Petition)	VIVEK JAIN	GP FOR PANCHAYAT RAJ RURAL DEV B JEEVAN KUMAR (R67) G NARENDER REDDY (R66) GP FOR HOME (R68)	NIZAMABAD
61	WP/17056/2016 IA 1/2016(WPMP 20994/2016)(Stay Petition)	SATYANARAYANA SWAMY RAMISETTY	GP FOR MCPL ADMN URBAN DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R39)	RANGA REDDY
62	WP/21367/2016 IA 1/2016(WPMP 26221/2016)(Direction Petition)	K RAVI MAHENDER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME (R8) GP FOR REVENUE (R6) KANDI RAMCHANDRA REDDY (R7) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R5)	RANGA REDDY
63	WP/22756/2016 IA 1/2016(WPMP 27979/2016)(Direction Petition)	N ANULA	GP FOR PANCHAYAT RAJ RURAL DEV V RAMAKRISHNA REDDY (R84) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R83)	NALGONDA
64	WP/28708/2016 IA 1/2016(WPMP 35544/2016)(Direction Petition)	VENKATESWARLU SANISETTY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R30)	NALGONDA
65	WP/9667/2017 IA 1/2017(WPMP 11988/2017)(Direction Petition) IA 1/2022(Amendment Petition)	C H SIDDAIAH	GP FOR LAND ACQUISITION	MEDAK
66	WP/46113/2022 IA 1/2022(Direction Petition) IA 1/2023(Vacate Stay Petition) IA 2/2023(Vacate Stay Petition)	ABHINAV KRISHNA UPPALURI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) A LAXMI NARAYANA (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS)	SURYAPET
<b>FOR ORDERS</b>				
67	WP/3965/2007 WP/5754/2019	B VENKAT RAMA RAO	L PRABHAKAR REDDY SC FOR TSIIC (R3) GP FOR LAND ACQUISITION (R4)	RANGA REDDY

68	WP/5754/2019 IA 1/2019(Direction Petition) IA 1/2020(Vacate Stay Petition) IA 2/2020(Fix an Early Date)	G VIVEKANAND	GP FOR LAND ACQUISITION L PRABHAKAR REDDY SC FOR TSIIC (R4) L PRABHAKAR REDDY SC FOR TSIIC	RANGA REDDY
69	WP/5027/2013	L PRABHAKAR REDDY	GP FOR CIVIL SUPPLIES Y RAMA RAO(SC FOR APHC) (R49) GP FOR AGRICULTURE (R48)	MAHABUBNAGAR
70	WP/4335/2015 IA 1/2015(WPMP 5741/2015)(Suspension Petition) IA 2/2015(WPMP 5742/2015)(Suspension Petition) IA 3/2015(WPMP 12785/2015)(Implead Petition) IA 7/2015(WPMP 51973/2015)(Implead Petition) IA 8/2015(WPMP 220556/2015)(Clarification)	VEDULA SRINIVAS	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MCPL ADMN URBAN DEV (R8) GP FOR REVENUE (R10) P SUDHEER RAO (R9) P SUDHEER RAO K V RAJASREE ADDL ADVOCATE GENERAL (R2) K V RAJASREE (R11)	MEDAK
71	WP/11684/2016 IA 1/2016(WPMP 14705/2016)(Direction Petition)	C HARI PREETH	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R73) M RAM MOHAN REDDY (R72)	KARIMNAGAR
<b>FINAL HEARING</b>				
72	WP/32842/2011 IA 1/2011(WPMP 40817/2011)(Stay Petition)	BOLLA VARUN YADAV	GP FOR CIVIL SUPPLIES	RANGA REDDY
73	WP/7277/2006 IA 2/2006(WPMP 10936/2006)(Miscellaneous Petition) IA 3/2018(Amendment Petition)	M V DURGA PRASAD	GP FOR LAND ACQUISITION D MADHAVI (R20)	HYDERABAD
74	WP/3225/2009 IA 1/2009(WPMP 4203/2009)(Direction Petition)	L PRABHAKAR REDDY	GP FOR LAND ACQUISITION	WARANGAL
75	WP/12626/2009 IA 2/2009(WPMP 16330/2009)(Direction Petition) IA 1/2011(WVMP 1424/2011)(Vacate Stay Petition) IA 1/2018(Implead Petition)	N NAVEEN KUMAR	GP FOR REVENUE K VENUMADHAV (R18) K VENUMADHAV (R4) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (R19)	RANGA REDDY
76	WP/4250/2011 IA 1/2013(WVMP 376/2013)(Vacate Stay Petition)	B CHANDRASEN REDDY	GP FOR LAND ACQUISITION P RAVIPRASAD (R57)	MEDAK
77	WP/25911/2011 IA 1/2012(WPMP 44776/2012)(Direction Petition)	C YADAGIRI	GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI) (R8)	NALGONDA
78	WP/27716/2012 IA 1/2012(WVMP 4043/2012)(Vacate Stay Petition) IA 4/2012(WPMP 35299/2012)(Stay Petition) IA 1/2017(WPMP 28565/2017)(L R Petition)	P HEMACHANDRA	GP FOR LAND ACQUISITION M/S BHARADWAJ ASSOCIATES (R6) M/S BHARADWAJ ASSOCIATES	MEDAK
79	WP/185/2014 IA 1/2014(WPMP 200/2014)(Direction Petition)	JITHENDER RAO VEERAMALLA	GP FOR PANCHAYAT RAJ RURAL DEV	KARIMNAGAR



80	WP/2041/2014 IA 1/2014(WPMP 2473/2014)(Direction Petition) IA 2/2014(WPMP 6735/2014)(Permission Petition)	RUDRESH DESHPANDE	GP FOR PANCHAYAT RAJ RURAL DEV SC FOR TG MPPS GPPS (R14)	ADILABAD
81	WP/9953/2014 IA 1/2014(WPMP 12498/2014)(Direction Petition)	LAKSHMI SHANKAR RAYAPUREDDY	GP FOR PANCHAYAT RAJ RURAL DEV V RAVI KIRAN RAO (R9) SC FOR TG MPPS GPPS (R10) GP FOR REVENUE (R8) M SURENDER RAO (R7)	RANGA REDDY
82	WP/30293/2014 IA 1/2015(WVMP 214/2015)(Vacate Stay Petition)	KOWTURU PAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	KHAMMAM
83	WP/1624/2015 IA 1/2015(WPMP 2168/2015)(Suspension Petition) WP/519/2012	N CHANDRA SEKHAR REDDY	GP FOR CIVIL SUPPLIES	ADILABAD
84	WP/15186/2015 IA 1/2015(WPMP 19785/2015)(Direction Petition)	P RAGHAVENDRA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	WARANGAL
85	WP/20856/2015 IA 1/2015(WPMP 26846/2015)(Direction Petition)	P LAKSHMA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	ADILABAD
86	WP/1274/2016 IA 1/2016(WPMP 1618/2016)(Direction Petition)	V V RAMANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV P SARADA (SC FOR BSNL) (R1) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	ADILABAD
87	WP/2941/2016 IA 1/2016(WPMP 3722/2016)(Suspension Petition)	B V V S MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R69) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD
88	WP/3466/2016 IA 1/2016(WPMP 4425/2016)(Direction Petition)	V V N NARAYANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV K BUCHI BABU (R7) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R6)	KARIMNAGAR
89	WP/13842/2016	ERANKI PHANI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R96)	MEDAK
90	WP/19900/2016 IA 1/2016(WPMP 24438/2016)(Direction Petition)	A V NARAYANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R71) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R70)	NALGONDA
91	WP/20652/2016	GOVARDHAN REDDY JOUNDLA	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R23)	RANGA REDDY
92	WP/27419/2016 IA 1/2016(WPMP 33961/2016)(Stay Petition)	B JAGAN MADHAVA RAO	G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R26) GP FOR PANCHAYAT RAJ RURAL DEV (R27)	RANGA REDDY
93	WP/34263/2016 IA 1/2016(WPMP 42252/2016)(Direction Petition)	M V L NARSAIAH	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R28) M BHUSHAN REDDY (R29)	NIZAMABAD
94	WP/34280/2016 IA 1/2016(WPMP 42288/2016)(Direction Petition)	K VENUMADHAV	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R4)	KARIMNAGAR

95	WP/34495/2016 IA 1/2016(WPMP 42517/2016)(Direction Petition)	MD ABDUL MATEEN QURESHI	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R38)	RANGA REDDY
96	WP/34734/2016 IA 1/2016(WPMP 42821/2016)(Suspension Petition)	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R19)	KHAMMAM
97	WP/34809/2016 IA 1/2016(WPMP 42906/2016)(Direction Petition)	G ANANDAM	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R59)	KARIMNAGAR
98	WP/35783/2016 IA 1/2016(WPMP 44086/2016)(Direction Petition)	K VENKATESH	GP FOR PANCHAYAT RAJ RURAL DEV	MAHABUBNAGAR
99	WP/35962/2016 IA 1/2016(WPMP 44323/2016)(Direction Petition)	PONNAM ASHOK GOUD	THE ADVOCATE GENERAL GP FOR MINES AND GEOLOGY (R16)	KARIMNAGAR
100	WP/36522/2016 IA 1/2016(WPMP 44980/2016)(Direction Petition)	K VENUMADHAV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R1) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	KARIMNAGAR
101	WP/36535/2016 IA 1/2016(WPMP 44992/2016)(Direction Petition)	P SURYA NARAYANA MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2)	RANGA REDDY
102	WP/36741/2016 IA 1/2016(WPMP 45254/2016)(Direction Petition)	R SUSHANTH REDDY	GP FOR REVENUE (AP) (R14) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R13)	HYDERABAD
103	WP/38831/2016 IA 1/2016(WPMP 47839/2016)(Direction Petition) IA 2/2016(WPMP 49496/2016)(Implead Petition)	BUTTA VIJAYA BHASKER	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R26) HABEEB SHEIKH HABEEB SHEIKH (R27)	KARIMNAGAR
104	WP/39350/2016 IA 1/2016(WPMP 48496/2016)(Direction Petition) IA 1/2019(Implead Petition)	THADIKONDA KOTESHWARA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R19) CHAITHANYA K GP FOR REVENUE (R20)	RANGA REDDY
105	WP/39718/2016 IA 1/2016(WPMP 48941/2016)(Direction Petition)	KOWTURU PAVAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GOPINADH BALASA (R5)	MEDAK
106	WP/40627/2016 IA 1/2016(WPMP 50045/2016)(Direction Petition)	VIVEK JAIN	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R106)	NALGONDA
107	WP/42506/2016 IA 1/2016(WPMP 52412/2016)(Direction Petition)	SHAFATH AHMED KHAN	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R21)	MAHABUBNAGAR
108	WP/42942/2016 IA 1/2016(WPMP 52959/2016)(Direction Petition)	VEDULA SRINIVAS	GP FOR PANCHAYAT RAJ RURAL DEV THE ADVOCATE GENERAL (R8) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	RANGA REDDY

109	WP/43559/2016 IA 1/2016(WPMP 53757/2016)(Direction Petition)	ALI FAROOQUE	GP FOR PROHIBITION EXCISE N MANOHAR (R9) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R8) GP FOR PANCHAYAT RAJ RURAL DEV (R10)	MEDAK
110	WP/44202/2016 IA 1/2016(WPMP 54521/2016)(Direction Petition)	A VENKAT LAXMA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R9)	NALGONDA
111	WP/46594/2016 IA 1/2016(WPMP 57385/2016)(Direction Petition)	T S ANAND	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R24) P SHIV KUMAR (SC FOR TSPCB) (R23)	NALGONDA
112	WP/46633/2016 IA 1/2016(WPMP 57442/2016)(Stay Petition)	DADI RADHA KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R59)	KARIMNAGAR
113	WP/46681/2016 IA 1/2016(WPMP 57499/2016)(Direction Petition)	N SREENIVASA YADAV	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R23)	ADILABAD
114	WP/46714/2016 IA 1/2016(WPMP 57534/2016)(Direction Petition)	PANAKANTY SATISH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R101) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R102) V BALRAM (R103)	ADILABAD
115	WP/46761/2016 IA 1/2016(WPMP 57588/2016)(Stay Petition)	KURITI BHASKARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV Y RAMA RAO(SC FOR HMDA) (R142) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R143)	RANGA REDDY
116	WP/20145/2018 IA 1/2018(Stay Petition) IA 2/2018(Additional Material Petition) IA 1/2019(Vacate Stay Petition) IA 1/2021(Vacate Stay Petition)	NARESH REDDY CHINNOLLA	GP FOR PANCHAYAT RAJ RURAL DEV S SURENDER REDDY GP FOR HOME (R3) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R2) S SURENDER REDDY (R4)	ADILABAD
117	WP/21361/2018 IA 1/2018(Direction Petition)	S RAHUL REDDY	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3) LETTERS	NIZAMABAD
118	WP/37620/2018 IA 1/2018(Direction Petition) IA 1/2023(Vacate Stay Petition)	D L PANDU	GP FOR PANCHAYAT RAJ RURAL DEV G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R6) GP FOR REVENUE (R3) GP FOR HOME (R5) LETTER	MAHABUBNAGAR
119	WP/7395/2019 IA 2/2019(Vacate Stay Petition) IA 3/2019(Vacate Stay Petition) IA 1/2023(Permission Petition)	C KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) P KISHORE RAO (R4) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) GP FOR SCHOOL EDUCATION (R3)	HYDERABAD
120	WP/1605/2020	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	MEDAK
121	WP/10260/2021 IA 2/2021(Vacate Stay Petition)	N SRUSHMAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R7) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R6) G NARENDER REDDY(SC FORTG ZPP MPP GPPS)	NIZAMABAD

122	WP/5735/2022 IA 1/2022(Stay Petition)	PASHAM MOHITH	GP FOR PANCHAYAT RAJ RURAL DEV R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R3) R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) (R2)	RANGA REDDY
123	WP/12635/2022 IA 1/2022(Direction Petition) IA 1/2023(Amendment Petition) IA 2/2023(Fix an Early Date)	DESAPOGU NITIN	GP FOR MCPL ADMN URBAN DEV M DHANANJAY REDDY (SC FOR GHMC) (R6) CHATLA MADHU( SC FORGHMC CRL25 30 ) (R2)	RANGA REDDY
124	WP/20866/2022 IA 1/2022(Direction Petition)	D GOVERDHANACHARY	KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	NALGONDA
125	WP/22585/2022 IA 1/2022(Direction Petition)	MANDAPATI MURALI KRISHNA	GP FOR LAND ACQUISITION S SURENDER REDDY (SC FOR WARANGAL MUNICIPAL CORP) (R4)	WARANGAL
126	WP/23030/2022 IA 1/2022(Direction Petition)	T SHARATH	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2)	RANGA REDDY
127	WP/23251/2022 IA 1/2022(Suspension Petition) IA 2/2022(Direction Petition)	B RACHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R8)	MEDAK
128	WP/24159/2022 IA 1/2022(Direction Petition)	G NARENDER REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	KARIMNAGAR
129	WP/38186/2022 IA 1/2022(Direction Petition)	M W R JAYAKAR	GP FOR CIVIL SUPPLIES	KARIMNAGAR
130	WP/419/2023 IA 1/2023(Direction Petition)	GANDYADAPU RAJESHAM	GP FOR PANCHAYAT RAJ RURAL DEV KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) THIMMARAJU RAMCHANDRA RAO (R6)	RAJANNA SIRCILLA
131	WP/732/2023 IA 1/2023(Direction Petition)	A JAGAN	KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R4) D MADHAVI (SC FOR HMDA) (R3) VSRMV PRASAD SANAKA (R5)	MEDCHAL- MALKAJGIRI
132	WP/9019/2023 IA 1/2023(Suspension Petition)	E VENKATA SIDDHARTHA	GP FOR CIVIL SUPPLIES GP FOR HOME (R4) GP FOR REVENUE (R3) PILLIX LAW FIRM (R5)	RANGA REDDY
133	WP/9404/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	M RAM MOHAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	KARIMNAGAR
134	WP/22200/2023 IA 2/2023(Suspension Petition) IA 3/2023(Direction Petition) IA 4/2023(Direction Petition) IA 5/2023(Stay Petition)	MALIPEDDI ABHINAY REDDY	MOHD ANWAR ALI GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3) PRATUSHA BOPPANA (R4) K BALAKRISHNA (R7) GP FOR CIVIL SUPPLIES (R2)	HYDERABAD
135	WP/27701/2023 IA 1/2023(Direction Petition)	KRISHNA MURTHY DEVARAKONDA	GP FOR REVENUE L PRABHAKAR REDDY SC FOR TSIIC (R3) L PRABHAKAR REDDY SC FOR TSIIC (R6) GP FOR INDUSTRIES COMMERCE (R5) ADDL ADVOCATE GENERAL (R2)	RANGA REDDY

136	WP/28169/2023 IA 1/2023(Stay Petition) IA 2/2023(Amendment Petition) IA 3/2023(Stay Petition) WP/28243/2023	P DEVENDER	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	YADADRI BHUVANAGIRI
137	WP/28243/2023 IA 1/2023(Stay Petition) IA 2/2023(Stay Petition) IA 3/2023(Amendment Petition)	V M M CHARY	GP FOR LAND ACQUISITION GP FOR REVENUE (R2)	YADADRI BHUVANAGIRI
138	WP/30331/2023 IA 1/2023(Direction Petition)	V ROOPESH KUMAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3)	RANGA REDDY
139	WP/32816/2023 IA 1/2023(Direction Petition)	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KHAMMAM
140	WP/822/2024 IA 1/2024(Direction Petition)	C M R VELU	GP FOR LAND ACQUISITION ADDL ADVOCATE GENERAL (R2)	WANAPARTHY